

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 132 & 133 of 2015**

**Dated: 6<sup>th</sup> August, 2015**

**In the matter of**

**Atria Brindavan Power Ltd.**

**...Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list these matters on **14.09.2015.**

**COURT MASTER**